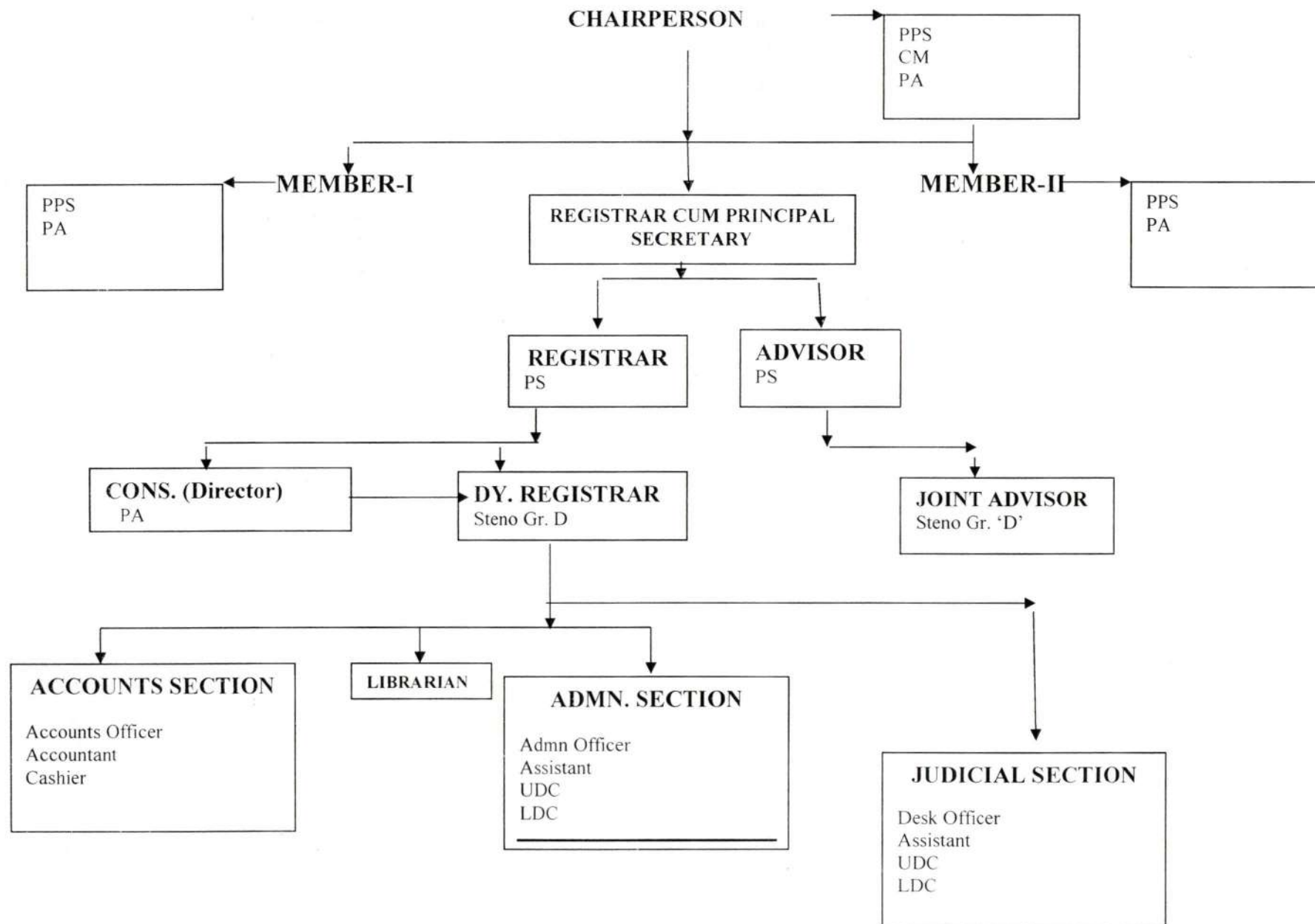


Information required under Section 4(l)(b) of the Right to Information, Act, 2005

1.	The particulars of its organization, functions and duties	-	The Central Government has established an Appellate Tribunal known as "Telecom Disputes Settlement & Appellate Tribunal (TDSAT) under Section 14 of the Telecom Regulatory Authority of India Act, 1997 as amended by Telecom Regulatory Authority of India (Amendment) Act, 2000 to settle & adjudicate disputes and dispose off appeals relating to telecommunications, broadcasting, cable services, Cyber, Airport Tariffs and Aadhaar matters. Organization Chart of TDSAT at Annexure-I
2.	The powers and duties of its officers and employees	-	<u>Annexure-II</u>
3.	The procedure followed in the decision making process, including channels of supervision and accountability	-	Decisions are taken by Hon'ble Chairperson, and other officers as per extant rules of the Government of India. The Head of Department takes decision as per his delegated authority and he reports to Hon'ble Chairperson.
4.	The norms set by it for the discharge of its functions	-	In regard to administrative and accounting functions, the norms of a Department of the Government of India are followed for discharge of functions of the Tribunal. As far as Judicial functions are concerned, the Tribunal, has formulated its procedures called <u>"TDSAT Procedures, 2005"</u>
5.	The rules, regulations, instructions, manuals and records held by it or under its control or used by its employees for discharging its functions.	-	All administrative and financial rules applicable to a Department of the Central Government are applied in TDSAT. TDSAT Procedures, 2005 regulates Judicial procedures of the Tribunal.
6.	A statement of the categories of documents that are held by it or under its control.	-	All records in respect of cases filed before TDSAT are maintained.

7.	The particulars of any arrangement that exists or consultation with, or representation by, the members of the public in relation to the formulation of its policy or Implementation thereof.	-	N.A.
8.	A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice, and as to whether meetings of those boards, councils, committees and other bodies are open to the public, or the minutes of such meetings are accessible for public.	-	N.A.
9.	A directory of its officers and employees.	-	Directory of officers and employees- Annexure-III
10.	The monthly remuneration received by each of its officers and employees, including the system of compensation as provided in its regulations.	-	<u>Annexure-IV</u>
11.	The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made.	-	N.A.
12.	The manner of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes.	-	N.A.
13.	Particulars of recipients of concessions, permits or authorizations granted by it.	-	N.A.
14.	Details in respect of the information, available to or held by reduced in an electronic form.	-	(i) Daily Cause List of cases. (ii) Statement of all pending cases. (iii) Records of the Tribunal.
15.	The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use.	-	N.A.
16.	The names, designations and other particulars of the Public Information Officers.	-	Shri Rajesh Pant, Desk Officer & CPIO Shri Hemant Kumar, Accountant & CPIO

ORGANIZATION CHART

Annexure-II

Duties & Responsibilities of the Group A, B and C officers and staff of this Tribunal

S.No.	Post & No. of Posts	Duties & Responsibilities
1.	Registrar-cum-Principal Secretary (1)	Head of the Department, Chief Vigilance Officer and Head of the Registry, in terms of Government of India (Allocation of Business) Rules, 1961 with regard to matters including but not restricted to the matters listed herein.
2.	Registrar (1)	To hold Registrar Court of the Tribunal.
3.	Advisor (1)	To advise the Hon'ble Tribunal on technical issues, if required or assigned to, in terms of Government of India (Allocation of Business) Rules, 1961 with regard to matters including but not restricted to the matters listed herein.
4.	Director (1)	To look after the Administration and Accounts branches of the Tribunal, in terms of Government of India (Allocation of Business) Rules, 1961 with regard to matters including but not restricted to the matters listed herein.
5.	Jt. Advisor (1)	To assist Advisor on technical issues on the matter referred to Advisor by the Tribunal, in terms of Government of India (Allocation of Business) Rules, 1961 with regard to matters including but not restricted to the matters listed herein.
6.	Deputy Registrar (1)	To look after the work of Judicial, Administration and Accounts Branches of the Tribunal, to function as Head of Office, First Appellate Authority under the RTI, Public Grievances Officer and to hold Registrar's Court as and when assigned, in terms of Government of India (Allocation of Business) Rules, 1961 with regard to matters including but not restricted to the matters listed herein.
7.	PPS (3)	To assist Hon'ble Chairperson and Hon'ble Members in their day-to-day functioning as head of their Secretariat, to look after the court administration, general administration protocol and supervise the subordinate staff, in terms of Government of India (Allocation of Business) Rules, 1961 with regard to matters including but not restricted to the matters listed herein.
8.	Accounts Officer (1)	To act as Drawing & Disbursing Officer of the Tribunal and to supervise the Accounts Section, in terms of Government of India (Allocation of Business) Rules, 1961 with regard to matters

		including but not restricted to the matters listed herein.
10.	Desk Officer (1)	To supervise the Judicial Section of the Tribunal, in terms of Government of India (Allocation of Business) Rules, 1961 with regard to matters including but not restricted to the matters listed herein.
11.	Administrative Officer (1)	To supervise Administration Section of the Tribunal and also to manage IT work of the Tribunal in terms of Government of India (Allocation of Business) Rules, 1961 with regard to matters including but not restricted to the matters listed herein.
12.	PS (2)	To assist the Registrar and Advisor in their day-to-day functioning and to attend their secretarial needs, in terms of Government of India (Allocation of Business) Rules, 1961 with regard to matters including but not restricted to the matters listed herein.
13.	Court Master (1)	To attend the Hon'ble Court and assist the Hon'ble Tribunal in conduct of court proceedings and supervise the subordinate staff, in terms of Government of India (Allocation of Business) Rules, 1961 with regard to matters including but not restricted to the matters listed herein.
14.	Librarian (1)	To manage Library of the Tribunal in terms of Government of India (Allocation of Business) Rules, 1961 with regard to matters including but not restricted to the matters listed herein.
15.	Accountant (1)	To assist the Accounts Officer in discharge of his duties in all accounting matters, in terms of Government of India (Allocation of Business) Rules, 1961 with regard to matters including but not restricted to the matters listed herein.
16.	Assistant (2)	To work in Judicial Section and Admn. Section as dealing hands
17.	Stenographers Gr. 'C' (4)	To assist Hon'ble Chairperson, Hon'ble Members, and Court of the Tribunal.
18.	Stenographer Gr. 'D' (2)	To assist the Director and Deputy Registrar of the Tribunal.
19.	UDC (2)	To work in Administration and Judicial Section.
20.	LDC (2)	To work in Administration and Judicial Section.
21.	Cashier (1)	To work in the Accounts Section.
22.	Staff Car Driver (5)	To drive and maintain staff cars of this Tribunal attached to Hon'ble Chairperson, Hon'ble Members and entitled Senior Officers.

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL,
Room No.478, Hotel Samrat, Chanakyapuri, New Delhi-110021
E-mail: tdsat@nic.in, EPBAX Board Nos. 26111234, 26110000
Tele Fax: 24122218, 26111216

Sl. No.	Name & Designation	Email id	Telephone No.
1.	Hon'ble Mr. Justice D.N. Patel, Chairperson	chairperson.tdsat@nic.in	26882176
2.	Hon'ble Mr. Justice R.K. Gautam, Member-I	member1.tdsat@nic.in	26882418
3.	Dr. Sanjeev Banzal, Member-II	Member2.tdsat@nic.in	26882417
4.	Sh. J.K. Batra Registrar-cum-Principal Secretary	Jkbatra.a4@gov.in	26882176
5.	Shri Sanjeev Pandey Consultant (Director)	--	26110000, 26111234 Ext. 226
6.	Shri Shashi Kant Sharma Deputy Registrar	dr.tdsat@nic.in	26110000, 26111234 Ext. 222

Annexure-IV

TDSAT

The monthly remuneration received by each of its officers and employees,

30.4.2026

S.No.	Designation	Name	Pay in Level	Pay-in-PB
1	Chairperson	Hon'ble Mr. Justice D.N. Patel	Level-18	250000
2	Member-I	Hon'ble Mr. Justice R.K. Gautam	Level-17	225000
3	Member-II	Dr. Sanjeev Banzal	Level-17	225000
4	Registrar-cum-Principal Secretary	Mr. J.K. Batra	Level-15	224100
5	Deputy Registrar	Mr. Shashi Kant Sharma	Level-12	99800
6	PPS	Mr. Nishant Chawla	Level-11	80900
7	Desk Officer	Mr. Rajesh Pant	Level-10	67000
8	P.S.	Ms. Nidhi Srivastava	Level-10	71100
9	P.S.	Mr. Bhaargav Nath	Level-8	53600
10	Accountant	Mr. Hemant Kumar	Level-8	55200
11	Librarian	Mr. Sunil Kumar Chobe	Level-8	55200
12	Assistant	Ms. Sushma	Level-6	44900
13	Assistant	Mr. A.S. Bajpai	Level-6	44900
14	UDC	Mr. Vinod Kumar	Level-4	37500
15	UDC	Mr. Anil Kumar	Level-4	37500
16	Steno 'D'	Mr. Karan Rao	Level-4	50400
17	LDC	Mr. Jagbir Singh	Level-3	37200
18	Staff Car Driver	Mr.Sujan Singh	Level-4	43500
19	Staff Car Driver	Mr.Sanjeev Kumar	Level-4	43500
20	Staff Car Driver	Mr.Shyam Kumar	Level-4	43500
21	Staff Car Driver	Mr.Mukesh Juyal	Level-3	42200
22	Court Attendent	Mr. Vikas Kumar Singh	Level-3	31100
23	MTS	Mr. Sanjay Ray	Level-3	38300
24	MTS	Mr.Shiv Kumar	Level-3	38300
25	MTS	Mr.Nain Singh	Level-3	38300
26	MTS	Mr.Bachi Ram	Level-3	38300
27	MTS	Mr.Ram Niwas	Level-3	38300
28	MTS	Mr.Manber Singh	Level-3	38300
29	MTS	Mr. Vinod Kumar	Level-2	36100
30	MTS	Mr. Rakesh Chander	Level-2	36100
31	MTS	Mr. Mahender Kumar	Level-2	35000
32	MTS	Mr. Sharda Nand	Level-2	31100
33	MTS	Mr. Shyam Babu	Level-2	31100
34	MTS	Ms. Rekha	Level-1	22100
35	MTS	Ms. Meenu Singh	Level-1	18500